

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No.     | T.P.<br>No. | Purpose   | Section      | Name of the Parties<br>M/s. / Mr.                                     |
|-----------------------------|-------------|-----------|--------------|---|
| CP(IB)<br>No.04/BB/2<br>018 | -           | Admission | Rule 6 of IB | Firefly Creative Studio Pvt Ltd Vs Rockline<br>Entertainments Pvt Ltd |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER                        | REPRESENTATION TO WHOM | SIGNATURE        |
|------------|--|------------------------|------------------|
| 1.         | <i>Sumayama Basu</i><br><i>Mallik</i><br><i>9900080566</i> | <i>Petitioner.</i>     | <i>Ratakonda</i> |

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. She has filed memo along with annexure. She requested further time to comply other objections. List it on 19/01/2018.

  
**Member (T)**

  
**Member (J)**